

**NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH**

CP No. 238 (ND)/2016

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.09.2017**

NAME OF THE COMPANY: Devarata Dasa @ Dwight Gray Gibbs & Ors. Vs.
Gopal Fabrics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242, 213

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	None		
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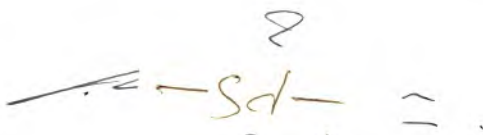
	For the Respondent (s) :	None		
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ORDER

None is present on behalf of the Respondent.

As the case has been transferred from Court No.1. Court Notice be issued to the Respondent through Counsel.

To come up on 24th October, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**